

b
SLP(Crl.)... 528 OF 2003
ITEM No.11

Court No. 9

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Crl.)...../2003
(CRMP:528)
(From the judgement and order dated 15/04/2002 in CRLA 1183/97
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

ABDUL SATTAR ABDUL KARIM KAZI

Petitioner (s)

VERSUS

STATE OF GUJARAT
(With Crl.M.P. No 528/2003 for c/delay in filing SLP)
(With Office Report)

Respondent (s)

Date : 31/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s)

Mr. S.C. Patel,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

In view of the letter circulated by the learned
counsel for the petitioner, the matter is adjourned for four
weeks.

.SP1

Anita

(Jasbir Singh)
Court Master